

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2153
ANSWERED ON 09.08.2024

SCRAPPING END OF LIFE VEHICLES (ELVs)

2153. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the data of End of Life Vehicles (ELVs) scrapped in 2023-24;
- (b) the measures taken by Government to provide increased incentives for scrapping of ELVs;
- (c) whether Government aims at providing incentives to retrofit older vehicles to run on electric power, if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a): As per the information received from the Ministry of Road Transport & Highways (MoRTH), in the FY 2023-24, a total of 56,032 vehicles were scrapped at Registered Vehicle Scrapping Facilities (RVSFs) established in accordance with Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 notified vide GSR 653(E) dated 23.09.2021 and further amended vide GSR 695(E) dated 13.09.2022 and GSR 212(E) dated 15.03.2024.

(b): As per the information received from the Ministry of Road Transport & Highways (MoRTH), in order to incentivize the vehicle owners to scrap old, unfit and polluting (End of Life vehicles) vehicles, MoRTH has issued the following notifications: -

- i. GSR 720(E) dated 5th October, 2021 to provide concession in the Motor Vehicle Tax of up to 25% in case of non-transport vehicles and up to 15% in case of transport vehicles which are purchased against the 'Certificate of Deposit'. So far, 21 States/UTs have announced concessions in the Motor Vehicle Tax against the Certificate of Deposit.
- ii. GSR 714(E) dated 04.10.2021 provides that, in case the vehicle is registered on submission of 'Certificate of Deposit', the fee for issue of certificate of registration shall not be levied.

(c): No such proposal is under consideration.

(d): Dose not arise in view of reply to part (c) above.
